

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
**Srinagar/Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 11563 - JK (LD) of 2025**

**DATED: - 15 - 09 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Housing and Urban Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

Dated:- 15 - 09 - 2025

No:-LAW-OIC/09/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Housing Urban Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

*Reyaz Ali Bhat*  
*15-09-25*

**Annexure to the Government Order No. 11563 – JK (LD) of 2025 dated 15.09.2025.**

S. No	Title of case	OIC
1.	WP (c) No. 1664/2018 titled Shafayatullah Vs UT of J&K and Ors	Manisha Sarin Director, Urban Local Bodies, Jammu Mob: 9419103748 Email: dulbj-jammu@jk.gov.in
2.	WP (c) No. 1823/2024 titled Musrit Begum Vs UT of J&K and others	Maxiumn Gorkie Deputy Director, Urban Local Bodies, Jammu. Mob: 9419659820 Email: dulbj-jammu@jk.gov.in
3.	WP (c) No. 2042/2024 titled Zareena Begum Vs UT of J&K and others	Maxiumn Gorkie Deputy Director, Urban Local Bodies, Jammu Mob: 9419659820 Email: dulbj-jammu@jk.gov.in
4.	WP (c) No. 1824/2024 titled Mohd Qasim Vs UT of J&K and others	Maxiumn Gorkie Deputy Director, Urban Local Bodies, Jammu Mob: 9419659820 Email: dulbj-jammu@jk.gov.in
5.	WP (c) No. 3125/2024 titled Munawar Hussain Vs UT of J&K and others	Maxiumn Gorkie Deputy Director, Urban Local Bodies, Jammu Mob: 9419659820 Email: dulbj-jammu@jk.gov.in
6.	WP (c) No. 1822/2024 titled Shamsher Ahmed Vs UT of J&K and others	Maxiumn Gorkie Deputy Director, Urban Local Bodies, Jammu Mob: 9419659820 Email: dulbj-jammu@jk.gov.in
7.	WP (c) No. Iftikar Sayeed Vs UT of J&K and others	Maxiumn Gorkie Deputy Director, Urban Local Bodies, Jammu Mob: 9419659820 Email: dulbj-jammu@jk.gov.in
8.	WP (c) No. 1820/2024 Mohd Faraz Vs UT of J&K and others	Maxiumn Gorkie Deputy Director, Urban Local Bodies, Jammu Mob: 9419659820 Email: dulbj-jammu@jk.gov.in
9.	WP (c) No. 2318/2024 titled Ms Society for Schedule Backward Vs UT of J&K and others	Rajat Abrol, Executive Officer, MC, Katra Mob: 9906366707 Email: eokatra-jk@nic.in
10.	WP (c) No. 2195/2021 titled Ramesh Chander Vs UT of J&K and others	Maxiumn Gorkie Deputy Director, Urban Local Bodies, Jammu Mob: 9419659820 Email: dulbj-jammu@jk.gov.in
11.	CCP No. 208/2024 titled Mushtaq Ahmed Vs UT and others	Rakesh Kumar, Executive Officer, MC Basohli Mob: 7006752284

*Neeraj* *Jm*

		Email: eobasholi-jk@nic.in
12.	WP (c) No. 161/2024 titled Kuldeep Kumar Handa Vs UT of J&K and others	Sonia Devi, Executive Officer, MC Bishnah Mob: 9149489662 Email: eobishnah-jk@nic.in
13.	CCP (S) No. 346/2023 titled Vijay Kumar and ors Vs Amit Choudhary	Amit Choudhary, Executive Officer, MC Ramgarh Mob: 9596944372 Email: eormagarh-jk@nic.in
14.	WP (c) No. 2877/2023 titled Ravinder Kumar Vs UT of J&K and others	Maxiumn Gorkie Deputy Director, Urban Local Bodies, Jammu Mob: 9419659820 Email: dulbj-jammu@jk.gov.in
15.	CCP (S) No. 8/2024 titled Vinod Kumar Vs Prashant Goyal	Manisha Sarin, Director, Urban Local Bodies, Jammu Mob: 9419103748 Email: dulbj-jammu@jk.gov.in
16.	WP (c) No. 1774/2022 titled Dr. Manohar Singh Vs UT of J&K and others	Anish Gandotra, EO, MC Nowshera Mob: 7006475675 Email: eonowshera-jk@nic.in
17.	WP (c) No. 2845/2022 titled Bashir Ahmed Bhatt Vs UT of J&K and others	Ravi Saini, EO, MC Bhaderwah Mob: 9906078844 Email: eobhaderwah-jk@nic.in
18.	CCP (S) No. 187/2024 titled Mohd. Rashid Mir Vs Puneet Sharma	Shakeel Ahmed, Chief Executive Officer, MC Poonch Mob: 9797502444 Email: eopoonch-jk@nic.in
19.	WP (C) No. 1370/2025 titled "Ghulam Nabi Sofi Vs Commissioner, SMC and Ors.	Mr. Gulzar Ahmad (General Manager - P&UD, Mobile: 9459021516, Email: gad.kmr@gmail.com).

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